

India dated the 11th August, 1987 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-4828/87]

Notifications Under Indian Electricity Act, 1910

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub section (3) of section 38 of the Indian Electricity Act, 1910:—

- (1) The Indian Electricity (Amendment-1), Rules, 1987 published in Notification No. G.S.R. 358 in Gazette of India dated the 9th May, 1987.
- (2) The Indian Electricity (Amendment-2), Rules, 1987 published in Notification No. G.S.R. 481 in Gazette of India dated the 20th June, 1987. [Placed in Library. See No. LT-4829/87]

12.07 hrs.

(COMMITTEE ON PUBLIC UNDERTAKINGS)

[English]

Thirty-second Report and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirty-second Report (Hindi and English versions) of the Committee on Public Undertakings on Accountability and Autonomy of Public Undertakings and Minutes of the sittings of the Committee relating thereto.

12.07½ hrs.

RAILWAYS BILL

[English]

Extension of Time for presentation of the Report of the Joint Committee

SHRI ARVIND NETAM (Kanker): I beg to move:

"That this House do further extend upto the last day of the Winter Session 1987, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the Winter Session of the report of the Joint Committee on the bill to consolidate and amend the law relating to Railways."

The motion was adopted.

12.08 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Forty-first Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Forty-first report of the Business Advisory Committee presented to the House on the 24th August, 1987."

MR. SPEAKER: The question is:

"That this House do agree with the Forty-first report of the Business Advisory Committee presented to the House on the 24th August, 1987."

The motion was adopted.

12.08½ hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Demand for opening a Navodaya Vidyalaya in Lakhimpur-Kheri, Uttar Pradesh**

SHRIMATI USHA VERMA (Kheri): Mr. Speaker, Sir, I would like to draw the attention of this House towards opening a Navodaya Vidyalaya in Lakhimpur-Kheri Parliamentary Constituency. There is provision to open a Navodaya Vidyalaya in each district under the New Education Policy. In this connection I would like to inform that site for the school has since been selected and land measuring about 8 acres has also been earmarked for this purpose in Sharda Nagar where there are built up quarters. In addition, 22.80 acres of land has been earmarked for school building and residential quarters for school staff. The District Magistrate, Lakhimpur has already sent a proposal to this effect to the Secretary (Education) Government of Uttar Pradesh but orders for opening the school have not yet been issued.

12.09 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

Here I would like to point out that there is not a single Kendriya Vidyalaya in Lakhimpur—Kheri. Therefore, the Ministry of Education may also make arrangements

to open a Kendriya Vidyalaya in the area. This will provide much needed relief to Government employees.

Therefore, I request that the proposed Navodaya Vidyalaya be opened because a lot of time is consumed in constructing buildings etc.

[*English*]

- (ii) **Need to sanction a gas based Power Station near Unnao Village of Datia District Madhya Pradesh**

SHRI KRISHNA SINGH (Bhind): Sir, a section of the Hazira-Bijapur-Jagdishpur gas pipeline is passing through Datia District in Madhya Pradesh. This district is a very backward district and also a dacoit-infested area. It is a no-industry district.

I have learnt that there is a proposal to set up a gas-based power station in this area. The Madhya Pradesh Electricity Board was asked to make a preliminary survey regarding the infrastructure available which has already been done. There is plenty of cheap land available. The district headquarters is well connected with main broad-gauge railway line and state highway. The nearest airport at Gwalior is also just 80 km away.

I, therefore, request the Government to kindly sanction a gas-based power station near Unnao village of Datia district.

This would provide ample job opportunities for the unemployed youth and would also become a catalyst for future development of this most backward area. I may mention here that a few months back the hon. Prime Minister had said that at least one big industry will be set up in every district of the country.

- (iii) **Need to conduct a study into the extinction of rare species of flowers in the 'Valley of Flowers' in Chamoli district of Uttar Pradesh**

SHRI CHANDRA MOHAN SINGH NEGI (Garhwal): The world famous valley of